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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **CRL.REV.P. 352/2019 AND CRL.M.A. 5360/2020 & 1016/2022**

ASHVINI MALIK

..... Petitioner

Through: Mr. Siddharth Aggarwal, Sr. Adv.
with Mr. Adit S. Pujari, Ms. Kajal
Dalal, Ms. Aparajita Sinha, Mr.
Chaitanya Sundriyal and Ms. Arshiya
Ghosh, Advocates.

versus

GEETA GANDHI

..... Respondent

Through: Ms. Neha Anand, Advocate with
respondent in person.

9.

+ **CRL.REV.P. 544/2019 AND CRL.M.A. 1014/2022**

ASHVINI MALIK

..... Petitioner

Through: Mr. Siddharth Aggarwal, Sr. Adv.
with Mr. Adit S. Pujari, Ms. Kajal
Dalal, Ms. Aparajita Sinha, Mr.
Chaitanya Sundriyal and Ms. Arshiya
Ghosh, Advocates.

versus

P K GANDHI

..... Respondent

Through: Mr. Parveen Bhati, Mr. Adarsh
Aggarwal and Mr. Sarim Khan,
Advocates.

10.



+ **CRL.REV.P. 117/2020**

ASHVINI KUMAR MALIK

..... Petitioner

Through: Mr. Siddharth Aggarwal, Sr. Adv.
with Mr. Adit S. Pujari, Ms. Kajal
Dalal, Ms. Aparjita Sinha, Mr.
Chaitanya Sundriyal and Ms. Arshiya
Ghosh, Advocates.

versus

STATE & ANR.

..... Respondents

Through: Ms. Priyanka Dalal, APP with Insp.
Yad Ram, P.S.EOW.
Ms. Neha Anand, Advocate for
respondent no.2 with respondent no.2
in person.

CORAM:

HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER
01.02.2023

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1. It is submitted by learned counsel for the Respondents that reply has been filed yesterday, however, the same is not on record.
2. Registry is directed to ensure that the same be placed on record on the next date of hearing.
3. It is submitted by learned counsel for the petitioner that he does not wish to file rejoinder.
4. List on 17th March 2023.

RAJNISH BHATNAGAR, J

FEBRUARY 1, 2023

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